

Non-utilization of funds for higher education

*208. SHRIMATI AMBIKA SONI:†
SHRI HARISH RAWAT:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that the schemes for higher education are suffering due to non-utilization of the available resources;

(b) the funds allocated to the State Government/NGOs during the last three years indicating the details of the funds lying unspent with them; and

(c) the measures taken by Government to ensure cent per cent utilisation of the funds?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MD. ALI ASHRAF FATMI): (a) No, Sir.

(b) The University Grants Commission (UGC) allocates funds only to eligible universities and colleges and not to State Governments/NGOs.

(c) In view of (a) above, does not arise.

SHRIMATI AMBIKA SONI: Sir, the statement says nothing except 'Yes, Sir' and 'No, Sir.' It is not informative at all. I am sorry to say that the Minister did not try to go into the sentiment behind the question which was that lots of private universities are opening up; that lots of private colleges are opening up; and that students enrol themselves with the hope of having access to higher education. A few years later, down the line, for reasons best known to authorities, political or otherwise, those colleges or those universities are closed. A very recent example being that of Chhattisgarh. What happens to the future of those children who enrol themselves in private colleges? What are the criteria for allowing private colleges and universities to come up? I want to know whether any financial viability is gone into. Does the Government give aid through the U.G.C. to private universities? And when these colleges are closed down, what happens to that aid? This is what I want to know from the Minister.

†The question was actually asked on the floor of the House by Shrimati Ambika Soni.

श्री मोहम्मद अली अशरफ फातमी : सभापति महोदय, यूजीसी सेंट्रल यूनिवर्सिटीज़, कुछ स्टेट यूनिवर्सिटीज़ और कुछ डीम्ड यूनिवर्सिटीज़ को ही फंड मुहैया कराती है। जहां तक प्राइवेट कालेजिज के बारे में सवाल है, तो उसकी रेसपांसेबिलिटी यूजीसी को नहीं है और यूजीसी उसकी देखरेख नहीं करता है।

श्री सभापति : आप क्वेश्चन को समझा दीजिए।

श्रीमती अम्बिका सोनी : सर, मैंने पूछा था कि क्या प्राइवेट कालेजिज का कोई क्राइटेरिया है?

श्री मोहम्मद अली अशरफ फातमी : सर, यूजीसी का जो क्राइटेरिया है, उसके हिसाब से वह सेंट्रल यूनिवर्सिटीज़ को, कुछ स्टेट यूनिवर्सिटीज़ को और जो डीम्ड यूनिवर्सिटीज़ हैं, उनको अनुदान होता है।

श्रीमती अम्बिका सोनी : सर, इसमें तो मेरे प्रश्न के एक ही हिस्से का जवाब मिला है कि यूजीसी के द्वारा केवल सेंट्रल यूनिवर्सिटीज़ और दूसरी यूनिवर्सिटीज़ा को अनुदान मिलता है। सर, मेरा प्रश्न यह है कि जो प्राइवेट कालेजिज हैं या यूनिवर्सिटीज़ हैं वे दिन — प्रतिदिन बढ़ती जा रही है और मासूम नौजवान उनमें अपना दाखिला करवाते हैं और फिर कुछ कारणवश वे यूनिवर्सिटीज़ बंद कर दी जाती है, जैसे हाल ही में छत्तीसगढ़ में हुआ है। मैं मंत्री जी से पूछना चाहती हूँ कि उन बच्चों का क्या होगा? क्या यूजीसी के द्वारा कुछ नियम, कुछ कानून, कुछ शर्तें होती है, प्राइवेट कालेजिज को खोलने से पहले, जिनको उनके द्वारा पूरा करना पड़ता है?

श्री मोहम्मद अली अशरफ फातमी : सर, यूनिवर्सिटीज़ या कालेजिज हिन्दुस्तान में कहीं भी खुलते हैं, तो उसके लिए कानून हैं और उसके तहत ही वे खुलते हैं। अगर उसके अंदर कुछ कमी होती है, तभी यूनिवर्सिटी या कालेज को बंद किया जाता है। ...**(व्यवधान)**...

श्री प्यारे लाल खंडेलवाल : सर, उनके बच्चों का क्या होगा? ...**(व्यवधान)**...

SHRIMATI AMBIKA SONI : Sir, my second supplementary is ...**(Interruptions)**...

श्री सभापति : क्वेश्चन तो यह है कि जो यूनिवर्सिटीज़ आपने खोल दी हैं और बाद में वे यूनिवर्सिटीज़ बंद हो गई हैं, उन यूनिवर्सिटीज़ के बेसिस पर जो कालेजिज चल रहे हैं, उनका क्या होगा?

श्री मोहम्मद अली अशरफ फातमी : सर, उन बच्चों के लिए भी वैकल्पिक इंतजाम किया जाएगा ...**(व्यवधान)**...

श्री सभापति : अभी तक तो नहीं किया गया है।

श्री मोहम्मद अली अशरफ फातमी : सर, मेरे पास इसकी पूरी जानकारी नहीं है।

श्री सभापति : अब कर रहे हैं तो बहुत — बहुत धन्यवाद।

SHRIMATI AMBIKA SONI: Sir, the line in the question clearly says, "How the schemes for higher education are suffering due to non-utilisation of available resources." I want to know from the hon. Minister when the UGC grants or allocates funds to the universities, colleges or whichever criterion fulfils the bill, do they receive a certain blueprint of the courses and disciplines to be followed, and the schemes to be introduced? Does the University Grants Commission or the Ministry of Education monitor that the funds which have been allocated for specific schemes and disciplines are used for those very schemes? Or sometimes, funds are diverted with the result that the disciplines, which were announced, remain unattended and unimplemented, thereby an impression is created that because of paucity of funds, certain schemes don't get implemented.

श्री मोहम्मद अली अशरफ फातमी : सर, जहां तक पैसे के इस्तेमाल का सवाल है, जितने भी पैसे यूजीसी से भेजे गए हैं, उन सभी की यूटिलिटी हुई है। अलबत्ता जो डिमांड होती है, उस डिमांड को हम लोग पूरा नहीं कर पाते। इसलिए उस पैसे की मिनिस्ट्री में कमी है। जहां तक इस बात का सवाल पैदा होता है कि जिस डिस्पलिन के लिए पैसा दिया जाता है, जिन कोर्सेज के लिए पैसा दिया जाता है, वह पैसा उसमें इस्तेमाल होता है या नहीं, सर, यूजीसी की हर चीज पर निगाह रहती है और बारी — बारी से उनको चेक किया जाता है और देखा जाता है।

DR. KARAN SINGH: Sir, the question that Ambikaji has raised deals with a very important aspect of our educational system. In this country, you cannot open a university unless there is an Act passed either by Parliament or by the State Assembly. That is the first point and if the State Assembly passes an Act, like in the case of Uttaranchal, in a very irresponsible manner, then disasters occur. For many years now, there has been a proposal for private universities and this is a perfectly valid and acceptable system around the world. But for those private universities, certain guidelines with regard to standards, with regard to facilities and with regard to land have been laid down. The Private Universities' Bill has been pending for a long time. In the absence of a Private Universities Bill, these fly-by-night universities come up. Will the Minister be pleased to tell the House when they are going to bring before this House the Private Universities' Bill?

श्री मोहम्मद अली अशरफ फातमी : सर, प्राइवेट यूनिवर्सिटीज के बारे में मेरे पास जानकारी नहीं है। मैं आपको मुहैया करवा दूंगा।

श्री सभापति : अगर आप जानकारी लेकर ही हाउस को बताएंगे तो ज्यादा अच्छा रहेगा।

श्री मोहम्मद अली अशरफ फातमी : जी, सर।

SHRIMATI SYEDA ANWARATAIMUR: Sir, UGC allocations or funds are only given to the colleges, but so far as my knowledge goes, for teachers' training workshops on various schemes, NGOs are given grants from the Ministry of HRD. Whether the Government utilises them or monitors the utilisation by the NGOs.

श्री मोहम्मद अली अशरफ फातमी : जो भी पैसा किसी एनजीओ, यूनिवर्सिटीज या कॉलेज को दिया जाता है, उसकी पूरी मॉनिटरिंग होती है।

Schools for children in Handloom industry

*209. SHRIMATI MOHSINA KIDWAI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government are aware that children working in the handloom industry and most of the children living in slums doing odd jobs in small shops do not have access to schools;

(b) if so, whether Government have prepared any plan to educate such children and whether Government would implement the scheme of door step schools, or schools on wheels; and

(c) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MD. ALI ASHRAF FATMI): (A) TO (c) The Government are aware that, for a variety of reasons, all children of 6 to 14 years of age are not yet enrolled in schools.

The following schemes are being implemented for education of children who cannot, for various reasons, attend regular schools;

- (i) Education Guarantee Scheme-Alternative & Innovative Education component of the Sarva Shiksha Abhiyan of the Ministry of Human Resource Development for children living in remote areas, older children, drop outs and working children.